

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal Diary No(s).13612/2015

ECONOMIC TRANSPORT ORGANIZATION

Appellant(s)

VERSUS

NEW INDIA ASSURANCE CO. LTD. & ANR.

Respondent(s)

(with appln. (s) for c/delay in re-filing appeal and condonation of delay in filing appeal. and office report)

Date : 03/10/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C. NAGAPPAN

HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s)

Mr. Anjani Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter dated 30.09.2016.

In view of the letter circulated by learned counsel for the petitioner, list after four weeks.

(Ashok Raj Singh)
Court Master

(Veena Khera)
Court Master